

[13 March, 2000]

RAJYA SABHA

- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy (in English and Hindi) Memorandum of Understanding between the Government of India (Ministry of Steel) and Rashtriya Ispat Nigam Limited for the year 1999-2000.[Placed in Library. See No. LT-1604/00]

Report and Accounts (1998-99) of the National Industrial Development Corporation Ltd. New Delhi and related papers

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI) : Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) Forty-fourth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement by Government on the comments/observations of Auditor's and replies thereto by the management.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-1165/00]

- I. Report and Accounts (1998-99) of the MMTC LTD. New Delhi and related papers.
- II. Report and Accounts (1998-99) of the Agricultural and Processed Food Products Export Development Authority, New Delhi and related papers.
- III. Amendment to the Newsprint Control Order, 1962 .
- IV. Report and Accounts (1998-99) of the National centre for Trade Information, New Delhi and related papers.